# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION No. 5389

TO BE ANSWERED ON: 03.04.2025

## ESTABLISHMENT OF VAN DHAN KENDRAS UNDER VDVY

#### 5389. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the total number of Van Dhan Kendras established under the Van Dhan Vikas Yojana (VDVY) across the country, State-wise;
- (b) the details of the total number of tribal beneficiaries associated with these Kendras;
- (c) the details of the types of Minor Forest Produce (MFP) processed and marketed through the Kendras;
- (d) the details of revenue generated by tribal communities through VDVY since its inception; and
- (e) the details of training and capacity-building initiatives undertaken to support tribal entrepreneurs under this scheme?

## ANSWER

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (e) Under the schemes of "Pradhan Mantri Janjatiya Vikas Mission (PMJVM)" and Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), the Ministry of Tribal Affairs provides funds for setting up Van Dhan Vikas Kendras (VDVKs) which are primarily clusters of tribal SHGs formed to reap economies of scale through value addition and marketing of MFPs / non-MFPs. A maximum amount of Rs 15.00 lakhs is provided to State Governments on receipt of proposals from them to set up a VDVK for value addition activities including training and capacity building. Tribal Cooperative Marketing Development Federation (TRIFED) is the central nodal agency to implement the scheme. As on 28.02.2025, TRIFED has sanctioned an amount of Rs. 60,932.30 lakhs for establishment of 4,465 Van Dhan Vikas Kendras (VDVKs) under PMJVM and PM JANMAN schemes. State-wise details may be accessed from link given below:

https://trifed.tribal.gov.in/sites/default/files/2025-

03/Details%20of%20%20PMJVM%20Van%20Dhan%20Vikas%20Kendras.pdf

These VDVKs have realized a sale of approximately Rs 109 crores till date.

\*\*\*\*